

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3175
ANSWERED ON:19.08.2011
ATM FRAUDS
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Will the Minister of FINANCE be pleased to state:

- (a) whether incidents of theft of cash from ATM have been reported from various parts of the country;
- (b) if so, the details of such incidents reported, including the amount involved therein, during the last three years and the current financial year, State-wise and Bank-wise and the reasons therefor; and
- (c) the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Yes, Sir. RBI has reported that incidents of thefts of cash from ATMs have been - reported by the Banks. The details of the ATM thefts reported by banks to RBI during the last three years(2008-09, 2009-10 and 2010-11) and the current year up to June 30,2011, Bank-wise and State-wise are as per Annex-I and II respectively.

(c) Reserve Bank of India(RBI) has advised the banks to post, by way of operational /security measure, security guard and inspection of ATM on regular basis by bank official. The banks were also advised that the incidents of skimming should be immediately brought to the notice of local law enforcement authorities.